
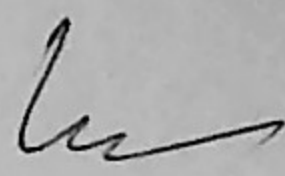


~~42~~ TA 1359/87  
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18-1-93 Hon. Justice U.C. Srivastava, VC  
Hon. Mr. K. Obayys, AM.

This case is disconnected from  
T.A. 1360/87. In this case it  
has been stated that no  
substitution application has  
been moved. Accordingly,  
this application is dismissed  
as abated.

  
AM

  
VC